NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : CP/175/2017

NAME OF THE PETITIONER(S) : ARCHER OIL FIELD ENGINEERS PVT LTD

UNDER SECTION : 252

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1 S. CHANDRA MOUL,

ADVOCATE

M/S. IKM ABOSISTS. PETITIONER - Change the

ORDER

Counsel for petitioner present. Report of ROC is awaited. Time is extended at request of petitioner. Put up on 04.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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